

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUMAN AGRITECH LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	SUMAN AGRITECH LIMITED
2	Date of incorporation of corporate debtor	03/11/1995
3	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900MH1995PLC094158
5	Address of the registered office and principal office (if any) of corporate debtor	Room No. 4, Anna Bhuvan, 3rd Floor, 87c Devji Ratansi Marg, Dana Bunder, Mumbai Mumbai City Mh 400009 IN
6	Date of closure of Insolvency Resolution Process	15/10/2020
7	Liquidation commencement date of corporate debtor	13/01/2021 (Copy of Order received on 05/02/2021)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Gopal Krishana Saraswat IBBI/IPA-001/IP P00620/2017-2018/11076
9	Address and e-mail of the liquidator, as registered with the Board	387F 114 Scheme Part 1 Behind Diksha Girls Hostel, Sant Nagar, Lasudia Mori, Dewas Naka, Indore, Madhya Pradesh, 452010 Email: drgksaraswat@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	387F 114 Scheme Part 1 Behind Diksha Girls Hostel, Sant Nagar, Lasudia Mori, Dewas Naka, Indore, Madhya Pradesh, 452010 Email: ip.sumanagri@gmail.com
11.	Last date for submission of claims	06/03/2021 (30 days from receipt of order)

Notice is hereby given that the National Company Law Tribunal Mumbai Bench- Court I has ordered the commencement of liquidation of the **SUMAN AGRITECH LIMITED** on **13/01/2021** (copy of order received on 05/02/2021).

The stakeholders of **SUMAN AGRITECH LIMITED** are hereby called upon to submit their claims with proof on or before **06/03/2021**³³[insert the date falling thirty days from the liquidation commencement date], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date and place: **07/02/2021, Indore**

Name and signature of liquidator: **Mr. Gopal Krishana Saraswat**
IBBI/IPA-001/IP P00620/2017-2018/11076